

SHRI C. SUBRAMANIAM: Many are showing interest, but my own view is; there is no use licensing many units and producing in each unit a small number; it is better to expand the existing units so that economies of production may be brought about.

FORMATION OF ADVISORY COMMITTEE TO ADVISE CHIEF COMMISSIONER OF THE ANDAMAN ISLANDS

*289. **SHRI M. P. BHARGAVA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an advisory committee has been formed in the Andamans to advise the Chief Commissioner;

(b) if so, what is its composition and what duties have been allocated to the Committee; and

(c) what would be its term of office?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes.

(b) *Constitution.*—The Advisory Committee consists of the member of Parliament representing the Union Territory of Andaman and Nicobar Islands, Senior Vice-President of the Port Blair Municipal Board, other non-official members of the Home Minister's Advisory Committee, Rani Chhanga of Katchall and two representatives of village Panchayats to be nominated by the Chief Commissioner.

Functions.—The Chief Commissioner would seek the advice of the Committee on matters relating to:—

(i) administration involving general questions of policy;

(ii) economic, social, culture and educational development of

the Islands and welfare of the people in general.

(c) The term of the non-official members of the Home Minister's Advisory Committee is co-terminous with their term in that Committee and the term of other non-official members including the representatives of the panchayats would expire on the 31st March 1964.

SHRI M. P. BHARGAVA: May I know, Sir, when the idea of forming this Advisory Committee first mooted, and where was the occasion for appointing this Committee now when the Union Territories Bill is coming before Parliament?

SHRI LAL BAHADUR: The Union Territories Bill does not cover the Andaman and Nicobar Islands. This idea was mooted, I think, a couple of months ago, might have been a little earlier than that. We did consider over this matter, and just before my departure for the Andamans, we felt that we should take an early decision. We did consider over the matter and finally decided to have this kind of committee.

INTERNATIONAL SYMPOSIUM ON IRON AND STEEL-MAKING

*290. **SHRI SUNDARMANI PATEL:** Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that in the recent International symposium on iron and steel-making, held at Jamshedpur, certain foreign visitors remarked that India should go slow in steel production because she lacked the skilled manpower and the managerial resources; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

SHRI N. SRI RAMA REDDY: I would like to know if the organisers of this symposium, that was recently conducted, have sent any report to the hon. Minister with regard to their findings?

SHRI C. SUBRAMANIAM: No, Sir, they have not sent any report, but I hope to receive a report soon.

SHRI N. SRI RAMA REDDY: We saw in the papers that there was a lot of discussion about this thing, that our Indian steel consultants and the British steel experts, that participated in it, differed with regard to the suitability of the size of steel plants that have got to be set up in future in India, with regard to whether they should be giant steel plants or small steel plants, and things like that. I want to know if any specific advice has been placed at the disposal of the Ministry.

SHRI C. SUBRAMANIAM: Sir, it is nothing surprising that experts disagree and, therefore, a point of view was put in the symposium by one of the participants that India should go in for small-sized plants rather than big-sized plants. That is a point of view which has been expressed, and I have no doubt in my mind that even small plants can be set up in India, but that does not overrule the possibility of and necessity for having big-sized plants.

SHRI A. D. MANI: I should like to ask whether at this symposium the foreign experts, who came here, expressed satisfaction about the kind of progress that we have made in regard to steel production. They were experts and, naturally, I am anxious to know what they felt about our rate of progress.

SHRI C. SUBRAMANIAM: Sir, generally compliments are paid whenever experts visit this place. Therefore, I shall not take them at their face value always, but generally they made some complimentary remarks with regard to the progress made in our steel plants.

DECISION OF THE CENTRAL ZONAL COUNCIL MEETING

*291. **SHRI R. S. KHANDEKAR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the decision taken at the Zonal Council Meeting of Madhya Pradesh and Uttar Pradesh on matters of common concern, like dacoity, etc.;

(b) what is the scheme to liquidate dacoity immediately in Uttar Pradesh, Madhya Pradesh and Rajasthan; and

(c) what help Central Government would extend to these States in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) to (c) An item relating to "Survey of Dacoity problems in the Chambal Valley" suggested by the Government of Madhya Pradesh was considered at the last meeting of the Central Zonal Council held at Bhopal on the 29th and 30th January, 1963. The proceedings of that meeting have not yet been finalised. The proceedings embodying the decisions of the council will be placed in the Parliament Library, as usual, as soon as they are finalised.

SHRI R. S. KHANDEKAR: Is Government aware that the law and order situation in the northern part of Madhya Pradesh has so much deteriorated that one of the highest dignitaries of the State offered to resign?

SHRI R. M. HAJARNAVIS: I have no such information.

SHRI R. S. KHANDEKAR: My question was whether in view of the deteriorating situation in the northern parts of Madhya Pradesh, one of the highest dignitaries of the State offered his resignation?

SHRI LAL BAHADUR: It is not at all correct. Perhaps the hon. Member does not want to read the news which does not support his views. If